

**HOUSING AND URBAN DEVELOPMENT** be pleased to state :

(a) whether there is any proposal to allot built houses to refugees who were allotted Government quarters on priority basis/otherwise and are now vacating accommodations due to retirement;

(b) if so, the details of the proposal and from which date it will be implemented; and

(c) if the reply to parts (a) and (b) be in the negative, the steps Government propose to take to provide shelters to refugees who will be retiring from Government service ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) :** (a) There is no such proposal in this Ministry.

(b) Does not arise.

(c) No such steps are under consideration of this Ministry.

#### **Poor Performance of Indian Drugs and Pharmaceutical Ltd., Madras**

4385. **SHRI DEVINDER SINGH GARCHA :** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Indian Drugs and Pharmaceuticals Ltd., Madras which was put up with the Russian assistance has proved a failure;

(b) whether it could hardly secure any order to run and the USSR, which brought Rs. 21 lakhs worth of products earlier this year, has indicated that it will step up imports next year; if so, the details thereof;

(c) whether with all the orders in hand the plant will be working at only 35 per cent of its capacity;

(d) whether there is a very limited domestic demand for its products;

(e) if so, the estimated yearly demand and the reasons for such a low percentage of demand; and

(f) the steps Government propose to take to make it a successful public enterprise ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :** (a) No.

(b) The Indian Drugs and Pharmaceuticals Ltd. has exported instruments worth Rs. 21.61 lakhs to USSR till November, 1970. Besides the Company has also contracted an order for export of 2.50 lakhs of instruments worth Rs. 23.96 lakhs for delivery during January-April, 1971. Further orders are under negotiation. The company also offered to step up exports to the USSR to Rs. 70 lakhs per annum. Indigenous orders at hand for instruments are for Rs. 3.02 lakhs.

(c) No, orders on hand will fully employ the capacity created for 4-5 months.

(d) While a number of designs in the original product-mix of the plant did not command a ready market, the plant has progressively modified the product-mix in keeping with the country's demand. Already, 65 new designs have been evolved and are being commercially produced.

(e) The yearly demand for surgical instruments in the domestic market is estimated at Rs. 15 20 lakhs including Family Planning instruments, sale of forged blanks to the small scale and medium sized surgical instruments factories, dissecting kits, artificial limb components and light engineering job orders.

(f) To improve the financial results of the working of the plant, sale efforts are being intensified to secure adequate orders in the indigenous and export markets to ensure continuous operation at an economically viable level. New lines of instru-

ments and consumer items are being developed to diversify the range of products. Job orders are being undertaken to utilise the capacity available after meeting the requirements of Surgical instruments.

**Air Pollution Unit at Ahmedabad to Study Biological Problems affecting Human Health**

4386. **SHRI DEVINDER SINGH GARCHA :**  
**SHRI N. SHIVAPPA :**

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to take urgent steps immediately to combat the hazards of multiple pollution;

(b) if so, the details thereof;

(c) whether it is a fact that the National Institute of Occupational Health Research, Ahmedabad, proposes to establish an air pollution unit to study the biological problems affecting human health; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** (a) and (b). Government is aware of the problems of water pollution and air pollution in the country. to tackle the problem of water pollution, Government have drawn up comprehensive legislation and a Bill called 'The Prevention of Water Pollution Bill 1969, was introduced in the Rajya Sabha on the 22nd December, 1969. The Bill is under consideration of a Joint Committee of both the Houses of Parliament. With a view to solving the general problem of air pollution in the country Government has set up an Expert Committee on Air

Pollution Control. The terms of reference of the Committee have already been laid on the Table of the Sabha in reply to the Lok Sabha Starred No. 421 answered on the 30th November, 1970. The Committee is expected to submit its report and a draft legislation on the subject shortly.

(c) and (d). The required information is being collected and will be laid on the Table of the Sabha.

**The Gujranwala House Building Cooperative Society, Delhi**

4387. **SHRI P. M. SAYEED :** will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2017 on the 9th March, 1970 regarding Gujranwala House Building Cooperative Society, Delhi and state :

(a) the reasons for loss to the Society during the years 1965-66 and 1967-68;

(b) the present position of the amount of more than one lakh of rupees shown in the records of the Society as doubtful; and

(c) the action proposed to be taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) :** (a) In the year 1965-66, the main reasons for loss were payment of interest, salaries, legal expenses and contribution to National Defence Fund etc. and in 1967-68, it was the interest on Members' deposits.

(b) and (c). According to the Society, they have filed an appeal in the High Court. As the matter is *sub-judice*, it is not appropriate to say anything in the matter,